

DIVISION BENCH
COURT - I

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/143(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	YES TECNO LIMITED VS INDICO MOTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance via video conference/physically

Mr. S. Raj, Adv.] For Operational Creditor

Mr. Rahul Auddy, Adv.] For Corporate Debtor

Mr. Aditya Gooptu, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Operational Creditor states that talks of settlement are still going on between the parties.
3. Post this matter for reporting settlement on **02.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**